

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. CP/112(MB)2021

IN THE MATTER OF

Madhusudan Vedpraksh Agarwal

V/S

Registrar Of Companies Mumbai

Sec 252 (1) of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since it is the Special Bench today which started at 2.30 P.M. In view thereof,
adjourned to **15.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)